

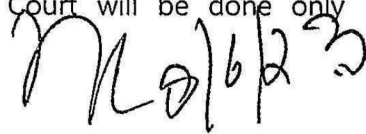
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Sub-Committee is hereby constituted, with immediate effect :-

Name of the Committee	Name of the Judicial Officer	Designation
Sub Committee regarding procurement of Bio-Metric Attendance System for the use of Staff of Delhi District Courts.	Sh. Rajesh Kumar, ADJ-03 (East)/Officer In-Charge (Computers) (KKD)	Chairperson
	Sh. Gaurav Sharma, Metropolitan Magistrate (Central)	Member
	Sh. Yogesh Kumar, In-Charge (IT-Cell), Delhi District Courts	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

Delhi JUN 2009

Dated _____

12.11/17468-493 /F.1(3)/Gaz/23

Sub:- Sub Committee regarding procurement of Bio-Metric Attendance System for the use of Staff of Delhi District Courts.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
3. The Officers/Official concerned.
4. The Officer In-Charge, Computer Branch, Tis Hazari Courts, Delhi.
5. The Branch In-charge, Computer Branch, Tis Hazari Courts, Delhi, with the direction to pursue the matter with said committee.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)

Delhi